

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH (COURT - II)**

**Item No. 216**  
**IB-625/ND/2023**  
**IA-1312/2024**

**IN THE MATTER OF:**

**Central Bank of India, Nitin Narang (RP) ... Applicant/Petitioner**

**Versus**

**Mrs. Tamkeen Kosar (Guarantor) ... Respondent**

**Under Section: 95(1) of IBC, 2016**

**Order delivered on 18.04.2024**

**CORAM:**

**SH. ASHOK KUMAR BHARDWAJ**  
**HON'BLE MEMBER (J)**

**SH. SUBRATA KUMAR DASH**  
**HON'BLE MEMBER (T)**

**PRESENT:**

**For the Applicant :**

**For the Respondent :**

**For the PG : Adv. Sunder Khatri**

**Hearing Through: VC and Physical (Hybrid) Mode**

**ORDER**

**IA-1312/2024:** There is no appearance on behalf of the RP/Respondent. In the interest of justice, the hearing is deferred to 27.05.2024.

**Sd/-**

**(SUBRATA KUMAR DASH)**  
**MEMBER (T)**

**Sd/-**

**(ASHOK KUMAR BHARDWAJ)**  
**MEMBER (J)**